

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &  
IA NO. 631 OF 2017**

**Dated: 26<sup>th</sup> November, 2018**

**In the matter of:**

**M/s. Asian Fine Cements Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on **21-2-2019**.

Court Master/PPS

*tpd/pk*